

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)****CAUSE LIST****Joint Sitting of Court No. 1 & 2****FARIDKOT HOUSE****Date: 16<sup>th</sup> February, 2015****TIME: 10.30 A.M.****HON'BLE MR JUSTICE Swatanter Kumar  
CHAIRPERSON****HON'BLE MR JUSTICE Dr. P. Jyothimani  
JUDICIAL MEMBER****HON'BLE Dr. Devendra Kumar Agrawal  
EXPERT MEMBER****HON'BLE Prof. A.R. Yousuf  
EXPERT MEMBER****HON'BLE MR Bikram Singh Sajwan  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
<b>CASES OF COURT No. 1</b>			
<b>FOR DIRECTION</b>			
1.	Original Application No. 7/2014 (M.A No. 346/2014, M.A No. 454/2014, M.A No. 610/2014 & M.A No. 618/2014)	Chand & Anr.  Vs State of U.P. & Ors.	Mr. Huzefa A. Ahmadi, Sr. Adv. along with Mr. Jayant Mehta, Adv. for Applicant  Ms. Savitri Pandey, Adv. for R- 1, 4 & 8 Mr. Pradeep Mishra, Adv. for R - 2 Mr. Raj Kumar, Adv. for R - 3 Mr. M.Z. Choudhary, Adv. for R - 5 Mr. S.A. Zaidi, Adv. for R - 6 Mr. Sudhir Kulshreshtha, Adv. for R - 7 Ms. Panchajanya Batra Singh, Adv. MoEF
2.	Original Application No. 63/2014	Chand & Anr.  Vs U.P. P.C.B. & Ors.	Mr. Huzefa A. Ahmadi, Sr. Adv. along with Mr. Jayant Mehta, Adv. for Applicant  Mr. Pradeep Mishra, Adv. for R - 1 Mr. M.Z. Choudhary, Adv. for R - 2 Mr. Rakesh Dwevidi, Sr. Adv. along with Mr. S.A. Zaidi, Adv. for R - 3 Ms. Panchajanya Batra Singh, Adv. MoEF
3.	Original Application No. 292/2013 (M.A No. 864/2013, M.A No. 128/2015 & M.A No. 129/2015)	Brij Mohan Yadav  Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R - 1 Ms. Savitri Pandey, Adv. for R- 2, 3, 5 & 6 Mr. Pradeep Mishra, Adv. for R - 4 Mr. Anshuman Shrivastava, Adv. Mr. Aagney Sail Adv. (Local Commissioner)
4.	Original Application No. 24/2011 (M.A No. 129/2012) <b>(PH)</b>	Samir Mehta  Vs Union of India and others	Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta, Adv. for the Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Dinesh Dwivedi, Sr. Adv. along with Mr. Mukesh Verma, Adv. for R - 2 & 3 Mr. Roshan D. Souza, Adv. for R - 4 Mr. Lalit Chauhan, Adv. for R - 5 & 11 Mr. Kavin Gulati, Sr. Adv. along with

			Mr. Avneesh Arputham, Adv. for R – 6 Mr. Utsav Sidhu, Adv. for R - 7 Mr. Amit Chadha, Adv. for R – 8 Mr. Abhinav Vashist, Sr. Adv. along with Ms. Diya Kapur, Adv. for R – 9 Mr. Vipin Nair, Adv. for R – 10 Mr. Lalit Chankay, Adv. for R – 11 Mr. Harish V. Shankar, Adv. for R – 12 Mr. Utsav Sidhu, Adv. for R - 13
<b>FOR ADMISSION</b>			
5.	M.A No. 121/2015 in Original Application No. 175(THC)/2013	Namita Maniktala Vs State of H.P. & Ors.	Mr. Raj Kumar, Adv. for Applicant in Misc. Application
6.	M.A No. 125/2015 in Original Application No. 16/2015	Hema Ram & Ors. Vs State of Rajasthan & Ors.	Mr. Dinesh Mehta, Adv. for Applicant in Misc. Application
<b>FOR COMPLETION OF PLEADINGS</b>			
7.	Original Application No. 523/2014	Ganga Action Parivar Vs State of Uttarakhand & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Abhishek Attrey, Adv. for R – 1 Mr. Mukesh Verma, Adv. for R - 2
<b>FOR HEARING</b>			
8.	M.A No. 90/2015 in Original Application No. 21/2014	Vardhaman Kaushik Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. N.P. Singh, Adv. for R – 2 & 4 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. Mr. Rajiv Bansal, Adv. Mr. V.K. Tandon, Adv. Mr. B.V. Niren, Adv. Mr. A.K. Prasad, Adv. Ms. Savitri Pandey, Adv. for State of U.P Ms. Puja Kalra, Adv.
9.	Original Application No. 61/2012 (M.A No. 6/2013)	Dr. Arvind Gupta Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta, adv. for Applicant  Mr. A.K. Prasad, Adv. for R – 1 & 3 Mr. Vikas Malhotra, Adv. for R – 2 Mr. Sandeep Gupta, Adv. for R – 4 Mr. Pankaj Kapoor, Adv. for R – 5 & 7 Mr. Maninder Singh, Sr. Adv. along with Mr. Navin Chawla, Adv. for R – 6 & 8 Mr. P.P. Narsimha, Sr. Adv. along with Mr. Rishi Agrawala, Adv. for R – 9 & 10 Mr. Sameer Agrawal, Adv. for R – 11 Mr. Aditya N. Prasad, Adv. for R - 12
10.	Original Application No. 78/2014 (M.A No. 193/2014)	Senior Citizen Welfare Association (Regd.) Vs Govt. of India & Ors.	Mr. Jay Nandan Singh, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Balendu Shekhar, Adv. for R–2 to 4 Mr. Vivek Kr. Tandon, Adv. for R–5 & 6 Mr. A.K. Prasad, Adv. for R - 7
11.	Original Application No. 151/2013	Legal Aid Committee, National Green Tribunal Bar Association Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. Along with Mr. Sanjay Upadhyay, Adv. For applicant  Mr. Vikas Malhotra, Adv. For R – 1 Mr. U.K. Uniyal, Adv. General along with Dr. Abhishek Atrey, Adv. for R – 2 Mr. Sanjiv Saxena, Adv. For R – 3, 4 & 8 Mr. Anurag Sharma, Adv. For R – 5 Ms. Alpana Poddar, Adv. For R – 6

			Mr. Mukesh Verma, Adv. For R – 7 Mr. Ravinder Agarwal, Adv. For R – 9 Mr. Pinaki Misra, Sr. Adv. Along with Mr. S. Nanda Kumar, Adv. For R - 10
12.	Original Application No. 10(T <sub>HC</sub> )/2013	Eshan Group of Industries  Vs. NEPA LTD & Ors.	Mr. Manoj Kumar Agarwal, Adv. for the Applicant  Mr. A. Pathak, Adv. for R – 1 Mr. R.S. Yadav, Assitant Law Officer, for R - 2 Mr. Rajul Shrivastav, Adv. for R – 3 Ms. Panchajanya Batra Singh, Adv. MoEF
13.	Original Application No. 11(T <sub>HC</sub> )/2013	Chudaman Mohan Prajapati  Vs NEPA Ltd. & Ors.	Mr. Manoj Kumar Agarwal, Adv. for the Applicant  Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 & 2 Mr. R.S. Yadav, Assitant Law Officer, for R - 4 Mr. Rajul Shrivastav, Adv. for R – 5 Ms. Panchajanya Batra Singh, Adv. MoEF
14.	Original Application No. 12(T <sub>HC</sub> )/2013	RamdasPrajapati & Ors.  Vs Union of India & Ors.	Mr. Manoj Kumar Agarwal, Adv. for the Applicant  Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 & 2 Mr. R.S. Yadav, Assitant Law Officer, for R - 3 Mr. Rajul Shrivastav, Adv. for R – 4 Ms. Panchajanya Batra Singh, Adv. MoEF
15.	Original Application No. 13(T <sub>HC</sub> )/2013	Prathvi Educational Welfare Society  Vs NEPA Ltd. & Ors.	Mr. Manoj Kumar Agarwal, Adv. for the Applicant  Ms. Archi Agnihotri, Adv. for R – 2 Mr. Rajul Shrivastav, Adv. for R – 5 Ms. Panchajanya Batra Singh, Adv. MoEF
16.	Original Application No. 160/2014	NEPA Ltd.  Vs Union of India	Mr. Sumeer Sodhi, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for Respondent
17.	Original Application No. 94/2013 (M.A No. 904/2014 & M.A No. 131/2015)	Vikrant Kumar Tongad Vs Delhi Metro Rail Corporation Ltd.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept.

			Mr. B.V. Niren, Adv. for CPWD
18.	Original Application No. 72/2014	Vinod Kumar Jain Vs NCT of Delhi & Ors.	Mr. Arvind Sah, Adv. for Applicant  Mr. N.P. Singh, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 & 3 Mr. Rajiv Bansal, Adv. for DDA Mr. Suresh Tripathy, Adv. for DJB
<b>CASES OF COURT NO. 2</b>			
<b>FOR HEARING</b>			
19.	Original Application No.16/2014 (M.A.No.102/2014, M.A.No.363/2014 & M.A.No.365/2014)	Shri Hazi Arif & Ors. Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for the Applicant. Ms. Savitri Pandey, Adv. For R-1 & 6. Mr. Avijit Bhushan, Adv. for R- 2. Mr. S. Kulshreshtha, Adv. for R-3. Mr. D.K.Dhayani, Adv for R- 4. Ms. Reena Singh, & Ms. Bhakti Pasrija Sethi, Advs. for R-5. Ms. Parul Gupta, Adv. as Local Commissioner. Ms. Mridule Ray Bharadwaj, Adv. for R-7. Mr. M.K. Bhardwaj, Adv. For R-8 & 9. Mr. Prashant Kumar, Adv. for R-10. Mr. Rajkumar, Adv (CPCB) with Mr. S.L. Gundhi S.L.O, for R-11. Mr. Pawan Upadhyay, (Country Inn & Suites) for R-13. Mr. Neelesh Sinha, Adv. For R-16 Mr. Ankit Bhatnagar, Adv. For R-19.
20.	Appeal No. 19 / 2013 & M.A.No.72/2013 , & M.A.No.171/2014	Bahadur Singh Rawat & Ors. Vs. U.O.I & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Ritwick Dutta, Advs. For the Appellant.  Mr. Vivek Chib & Mr. Joby P. Varghese, Advs. for R- 1. Mr. Mukesh Verma, Adv. for R-2. Mr. Neeraj Malhotra, Adv. & Mr. Prithu Garg, Adv. for R-4.
21.	Original Application No.229/2014	Gulmohar Park Journalists Welfare Association. Vs. South Delhi Municipal Corporation & Ors.	Mr. Aditya N. Prasad and Mr. D. Bhattacharya, Advs. For the Applicant  Mr. Digvijay Rai, Adv. For R-1. Mr. T. Johri, DCF, Deptt. Of Forest for R-3.
22.	Original Application No.183/2014	Toxics Link Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. For the Applicant.  Ms. P. Batra Singh, Adv. For R-1. Mr. S.L. Gundli Sr. Law Officer, CPCB For R-2. Mr. Narender Hooda, Sr. Adv. & Ms. Sikhmani, Advs. For R-3. Mr. Dhananjaj Baijal, Adv. For R-4. Mr. Anil Shrivastav, Sanyam Saxena & Shuvodeep Roy, Advs. For R-5&6. Mr. K.V. Jagdishvaran, Adv. For R-7. Mr. Rudreshwar Singh and Mr. Gopal Jha, Advs. For R-8. Ms. Yogmaya Agnihotri, Adv. For R-9. Mr. Shubham Bhalla, Adv. For R-10. Mr. Alok Kumar, Adv. For R-11. Mr. Balendu Sakhar, Adv. For R-12. Ms. Shaeya Bhatnagar, Adv. For R-13. Mr. Narender Hooda, Sr. Adv. For R-14. Mr. D.K.Thakur, Adv. For R-15.

			<p>Mr. Arif Sikander Mir, Adv. For R-16.  Mr. Jayesh Gaurav, Adv. For R-17.  Mr. Devraj Ashok, Adv. For R-18.  Mr. Jogy Scaria, Adv. For R-19.  Mr. Rajul Shrivastava, &amp; Dr. P.K. Shrivastava, Advs. For R-20.  Mr. Tayenjam Momo Singh, Adv. For R-21.  Mr. Pragyan Sharma, Adv. For R-22.  Mr. K.V. Garish Chaudhary, Adv. For R-23.  Mr. A.K. Panda, Adv. For R-24.  Mr. Abhimanyu Garg, Adv. For R-25.  Mr. AAnup Singh, Adv. For R-26.  Ms. Ritu Raj Biswas, Adv. For R-29.  Mr. Mukesh Verma, Adv. For R-30.  Mr. Pradeep Misra, Adv. For R-31.  Mr. Amit Agarwal, Adv. R-32.  Mr. Suryanaran Singh, Adv. For R-45.  Ms. Savitri Pandey, Adv. For R-61.  Mr. K.V. Jagdishvaran, Adv. For APCC Andaman &amp; Nicobar Islands.  Mr. Rudreshwar Singh, Adv. For Bihar SPCB.  Mr. Vineet Malik, Adv. for State of Haryana.  Mr. Gopal Jha, Adv. for State fo Bihar.  Mr. B.V. Niren and Mr. A. Kumar Prasad, Adv. for DGFT  Mr. Jogy Scaria, Adv. for Kerala SPCB Mr. Bikas Kar Gupta, Adv. for State of WB  Mr. Devraj Ashok, Adv. for Karnataka SPCB  Mr. Pragyam Sharma and Heshu, Advs. for State and Board Govt. of Mizoram Mr. Shuvodeep Roy, Adv. for Assam PCB  Mr. M. Yogesh Kanna and Ms. J. Janani, Advs. for State of Tamil Nadu  Rituraj Bisnoi and Mr. Gopal Singh, Advs. for Tripura PCB  Mr. Digvijay, Adv. for SDMC  Mr. Atmaram N.S. Nandkaran, Mr. D.L. Ande, Bansuri, Mr. Nikhil D Pai, Ms. Neha U. Kholkar and Pernam Bhandari, Advs. for State of Goa</p>
23.	Original Application No. 60/2014 (M.A No. 125/2014 & M.A No. 641/2014)	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness (SPCHETNA)  Vs Union of India & Ors.	<p>Mr. M.L. Lohoty, Sr. Adv. along with Mr. Rahul Dhawan, Adv. for Applicant</p> <p>Mr. Vivek Chib, Adv. for R – 1  Mr. Dhruv Tamta, Adv. for R - 2  Mr. Ravi Gupta, Sr. Adv. along with Ms. Iti Sharma, Adv. for R – 3  Ms. Puja Kalra, Adv. for R – 4  Mr. N.P. Singh, Adv. for R - 5</p>
24.	Original Application No. 56(T <sub>HC</sub> )/2013	Satish Kumar  Vs Union of India & Ors.	<p>Mr. Saket Sikri, Adv. for Applicant</p> <p>Mr. Vivek Chib, Adv. for R – 1  Mr. D. Rajeshwar Rao, Adv. for R–2 &amp; 4  Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3  Mr. Balendu Shekhar, Adv. for R - 5  Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv for R – 6 &amp; 7</p>

			Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB
25.	Original Application No. 57(T <sub>HC</sub> )/2013	Mahavir Singh Vs Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant  Mr. Vivek Chib, Adv. for R – 1 Mr. Biraja Mahapatra, Adv. for R–2 & 4 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Balendu Shekhar, Adv. for R - 5 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv for R – 6 & 7 Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB

**Date: 16<sup>th</sup> February, 2015**  
**TIME: 02.00 P.M.**

**HON'BLE MR JUSTICE Swatanter Kumar**  
**CHAIRPERSON**

**HON'BLE MR JUSTICE Dr. P. Jyothimani**  
**JUDICIAL MEMBER**

**HON'BLE Dr. Devendra Kumar Agrawal**  
**EXPERT MEMBER**

**HON'BLE Prof. A.R. Yousuf**  
**EXPERT MEMBER**

**HON'BLE MR Bikram Singh Sajwan**  
**EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
<b>CASE OF COURT No. 1</b>			
<b>FOR HEARING</b>			
1.	Original Application No. 184/2013 (M.A No. 865/2013 & M.A No. 669/2014)	Gurpreet Singh Bagga Vs MoEF & Ors.	Mr. Narender Hooda, Sr. Adv. along with Mr. Shashank Shekhar, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Gaurav Bhatia, AAG for R – 2 to 5 Ms. Savitri Pandey, Adv. for R – 6 Mr. Suraj Prakash Singh, Adv. for R – 7 Mr. S.P. Singh, Sr. Adv. along with Mr. Kalyan Dutt, Adv.

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**